

GOVERNMENT OF INDIA
MINISTRY OF COAL
RAJYA SABHA
UNSTARRED QUESTION NO. 2586
TO BE ANSWERED ON 24.03.2025

Mine water management by coal and lignite PSUs

2586 # Shri Brij Lal:

Dr. Medha Vishram Kulkarni:

Shri Iranna Kadadi:

Will the Minister of *Coal* be pleased to state:

- (a) whether measures are being taken to ensure sustainable utilization of mine water for irrigation without depleting groundwater resources, if so, the details thereof;
- (b) whether there are long-term plans for expanding the use of treated mine water for drinking purposes in other States, if so, the details thereof;
- (c) whether any investment has been made so far in infrastructure for mine water treatment across coal and lignite PSUs, if so, the details thereof; and
- (d) whether any villages are expected to benefit from the MoU between Western Coalfields Limited and Maharashtra State Power Generation Corporation Limited, if so, the details thereof?

ANSWER

MINISTER OF COAL AND MINES

(SHRI G. KISHAN REDDY)

(a) and (b) Coal and Lignite Public Sector Undertakings (PSUs), namely Coal India Limited (CIL), NLC India Limited (NLCIL), and Singareni Collieries Company Limited (SCCL), are implementing various measures to ensure the sustainable utilization of mine water for irrigation use. Excess mine water is gainfully utilized for industrial, and community use, including irrigation and domestic use, thereby reducing the need for groundwater extraction for such purposes. Regular monitoring and quality checks are conducted by accredited laboratories to ensure that the water meets the required standards for irrigation and domestic use. Rainwater harvesting and groundwater recharge measures are implemented alongside mine water

utilization to maintain the groundwater balance. During FY 2024-25 (up to February 2025), Coal and Lignite PSUs have supplied approximately 3963 Lakh Kilo Liters (LKL) of treated mine water for domestic and irrigation use to local communities in and around coal and lignite mining areas in the respective states.

(c) Investment on infrastructure for mine water treatment has been made by Coal and Lignite PSUs on a regular basis in coal and lignite mining areas. Mine water treatment infrastructure forms an integral part of mining operations as per the statutory provisions mentioned in the Environment Clearance, Consent to Establish and Consent to Operate of the coal and lignite mining projects and includes such as effluent treatment plants for treating industrial discharge, water filter plants to ensure treated mine water meets quality standards, sedimentation tanks for filtration and settling of suspended particles, maintenance and upgradation of existing water treatment infrastructure to enhance efficiency and capacity, etc.

(d) An MoU has been executed between Western Coalfields Limited (WCL) and Maharashtra State Power Generation Corporation Limited for supplying treated mine water from Bhanegaon Open Cast Mine to Kapakheda Thermal Power Station. Due to this, water from the Irrigation Department, which was previously catering to the water requirements of the thermal power station is now available for domestic and irrigation purposes.
